

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/10667/A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Biswajit Chakraborty,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the th 5 October, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No.DJN/7280 dated 23.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 25.10.2024 till the morning of 28.10.2024.** During your absence, Shri A.J.Bora, Addl. District & Sessions Judge No.1, Nagaon and in his absence, the next senior most Judicial Officer will remain in charge of your Court and Office.

Yours faithfully,

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REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2017/10668/A, dated 5.11.24

Copy to:

1. The Project Manager, Gauhati High Court.

5/11/2024
REGISTRAR (VIGILANCE)